

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 211
IB-535(ND)/2022

IN THE MATTER OF:

M/s. Prodalim B.V
Vs.
Agson Global Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv. Sumit K Batra Adv. Manish Khurana

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **19.05.2023**.

Sd/-
(Court Officer)